

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

13. C.P. (IB)/788(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: ENCORE ASSET RECONSTRUCTION COMPANY
PRIVATE LIMITED
Vs.
SHRI TRADCO DEESAN PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on List this
matter on **02.11.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/